O. T. Allowance to Ministerial Staff

1287. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any provision for payment of over-time allowance to the Ministerial staff;

(b) if so, why Ministerial staff are not paid over-time for working extra hours beyond rostered duty hours;

(c) whether there is a ban on creation of posts and recruitment of Ministerial staff;

(d) if so, why it is not lifted and Ministerial staff are not recruited in proportion to the staff recruited in other categories to cope with increased work-load;

(e) whether split duty allowance is granted to the Ministerial staff performing shift duty in work-shops by the Railway Board; and

(f) if so, why it was stopped and what decision Government have taken on this issue?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes But when booked to work on the day of their rest, they are required to be given compensatory day of rest.

(b) They are not normally booked to work overtime. However, when required to do special items of work or extra work justifying extra payment, the ministerial staff are generally paid honorarium for the additional work.

(c) While there is a ban on creation of new posts, there is no ban for recruitment to clerical categories to fill vacancies created due to normal attrition.

(d) The ban on the creation of new posts has been imposed on the Railways in pursuance of ban orders issued by the Ministry of Finance as a measure of economy and the Ministry of Railways can not lift it unilaterally.

(e) No.

(f) The ministerial staff who avail of rest interval for their own convenience and not in the administrative interest are not eligible for the benefit of split shift duty. The concession was, therefore, not extended to these staff.

वैगनों से माल न उतारना

1288. **श्री तारिक अनवर** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि व्यापारियों द्वारा वैगनों के समय पर माल न उतारने के कारण, वैगनों की भारी कमी हो गई है और रेलवे गोदामों पर वैगनों को खड़ा करने में भी भारी कठिनाई हो रही है ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार क्या उपचारात्मक उपाय कर रही है?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन):

(क) रेलें कुछ स्थानों पर परेषितियों द्वारा उतराई के लिए अनुमत छूट समय के भीतर माल डिब्बों को खाली न किये जाने के बारे में चिंतित हैं। यह भी माल डिब्बों के अपेक्षाकृत अधिक फेरों और परिणामस्वरूप उनकी उपलब्धता कम होने का एक कारण है। यद्यपि केवल यह ही माल डिब्बों की भारी कमी होने का कारण नहीं है तथापि इससे मौके-बे-मौके कठिनाइयां उत्पन्न हुई हैं।

(ख) माल डिब्बों को शीघ्रतापूर्वक खाली करके और इस प्रकार माल डिब्बों की अपेक्षाकृत अधिक उपलब्धता सुनिश्चित करने के उद्देश्य से निम्नलिखित कदम उठाये गये हैं :—

(1) सितम्बर, 1979 से विलम्ब शुल्क दरों में 50 प्रतिशत की वृद्धि ।

(2) सितम्बर, 1979 से 60 पैसे प्रति टन प्रति घंटे की दण्डात्मक विलम्ब शुल्क दरों को बढ़ाकर 1.50 रु. प्रति टन प्रति घंटा करना ।